

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC ACT) CBI, ROUSE AVENUE COURT, NEW DELHI

CIRCULAR

It is to bring to the notice of all concerned that in order to avoid any possibility of spread of Covid -19 virus, boxes have been placed in Copying Agency, Bail & Filing Section and R&I branch of RADC, New Delhi to facilitate the filing of documents, applications etc. physically w.e.f. 07.10.2020. Further, it is to inform that boxes in the Court rooms shall be placed for submission of physical documents later on.

Henceforth, all the concerned Branch Incharges shall receive all the physical papers through these boxes. It shall be opened in due course by the concerned Branch Incharge with all precautions and shall process the papers as per the procedure.

Sd/-
(SUJATA KOHLI)
Principal District & Sessions Judge
-cum- Spl. Judge (PC Act) CBI,
RADC, New Delhi

No E-17097-17159/D&SJ/Lockdown/RADC/2020 Dated, Delhi the 08.10.2020

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi for information.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers at Rouse Avenue District Court, New Delhi.
4. Branch In-charge, Computer Branch, RADC, New Delhi for being uploaded on the official website.
5. All Branch In-charges at RADC, New Delhi.
6. The P.S. to undersigned.

Sd/-
Principal District & Sessions Judge
-cum- Spl. Judge (PC Act) CBI,
RADC, New Delhi